NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 28-A/2016 & TP No. 28-B/2016 with TP No. 28/397-398/NCLT/AHM/2016 (New) CA 206/2012 & CA No. 146/2013 with CP No. 50/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

Karuvalil Joji Philip & Ors.

V/s.

Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Adding Bihansi With Arreig K Townsecti

Advocate

Petitioner

ORDER

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Petitioner. None present for Respondents.

Respondents are directed to appear before this Tribunal either in person or through professional on 26.09.2017.

List the matter on 26.09.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.